

**PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE AT VISAKHAPATNAM**

Present: Sri **A.Hari Haranadha Sarma.**,  
Principal District Judge

Sub: **PUBLIC SERVICES** - APJMSS - **Process Servers (Cat.16 of APJMSS)** - from the Category of Office Subordinate(Attenders) - in the time scale of Rs.15460-47330 - Certain Promotions, transfers, postings and deputations - Made - Orders - Issued.

Ref: G.O.Ms.No.76, Law (L, LA & J-Home Courts -A) Dept., Dt.15.05.2019, Communicated by the Hon'ble High Court of A.P., in ROC No. 3026/2017-C1, dt.21.08.2019.

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**ORDER PR.NO.276-A/2021**

**DATED:02.09.2021**

The Principal District Judge, Visakhapatnam, is pleased to order the following temporary promotions, transfers, postings and deputations:

The following individuals who are working as Office Subordinates (Attenders) mentioned in Column No.2, are temporarily promoted to the post of **Process Servers (Cat.16 of APJMSS)** and transferred and posted in the Courts mentioned against their names in Column No.3 and deputed to work in the Courts mentioned against their names in column No.4 below.

| <b>Sl.No</b> | <b>Name &amp; Designation of the employee</b><br><b>Sri/Smt</b>   | <b>Promoted as Process Servers and Posted in the Court</b>   | <b>Deputed to work in the Court</b>   |
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| <b>1</b>     | <b>2</b>  | <b>3</b>   | <b>4</b>  |
| 1            | <b>V. Nookaratnam</b> ,<br>Office Subordinate (Attender),<br>II Addl. Junior Civil Judge's<br>Court, Anakapalli.  | Process Server,<br><br>II Addl. Junior Civil Judge's<br>Court, Anakapalli, in the<br>existing vacancy.                           | ---   |
| 2            | <b>P. Chinnarao</b> ,<br>Office Subordinate (Attender), I<br>Addl. Chief Metropolitan<br>Magistrate's Court,<br>Visakhapatnam, working on<br>deputation in VII Addl.<br>Metropolitan Magistrate's<br>Court, Visakhapatnam | Process Server<br><br>Prl. District Court,<br>Visakhapatnam, in the<br>existing vacancy.   | VII Addl. Metropolitan<br>Magistrates' Court,<br>Visakhapatnam, until<br>further orders.        |
| 3            | <b>N.Potti Prasad</b> ,<br>Office Subordinate (Attender),<br>IV Addl. Junior Civil Judge's<br>Court, Visakhapatnam, working<br>on deputation in I Addl. Junior<br>Civil Judge's Court,<br>Visakhapatnam.                  | Process Server<br><br>IV Addl. Junior Civil Judge's<br>Court, Visakhapatnam, in<br>the existing vacancy.                         | I Addl. Junior Civil<br>Judge's Court,<br>Visakhapatnam, until<br>further orders                |
| 4            | <b>K. Kanakarao</b> ,<br>Office Subordinate (Attender),<br>IV Addl. Chief Metropolitan<br>Magistrate's Court,<br>Visakhapatnam.   | Process Server<br><br>Prl. District Court,<br>Visakhapatnam, in the<br>existing vacancy.   | IV Addl. Chief<br>Metropolitan<br>Magistrate's Court,<br>Visakhapatnam, until<br>further orders |
| 5            | <b>P. Madhu Babu</b> ,<br>Office Subordinate (Attender),<br>Spl. Judge's Court for trial of<br>offences under POCSO Act,<br>Visakhapatnam   | Process Server<br><br>Spl. Judge's Court for trial<br>of offences under POCSO<br>Act, Visakhapatnam, in the<br>existing vacancy. | ---   |

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| 6  | <b>N. Sambasiva Rao</b><br>Office Subordinate (Attender),<br>V Addl. Junior Civil Judge's<br>Court, Visakhapatnam, working<br>on deputation in District Court,<br>Visakhapatnam.   | Process Server<br><br>Prl. District Court,<br>Visakhapatnam, in the<br>existing vacancy.   | ---   |
| 7  | <b>R.Srinu</b> ,<br>Office Subordinate (Attender),<br>Prl. Junior Civil Judge's Court,<br>Yellamanchili.   | Process Server<br><br>Prl. Junior Civil Judge's<br>Court, Yellamanchili in the<br>existing vacancy.                                      | ---   |
| 8  | <b>K.Amarababu</b><br>Office Subordinate (Attender),<br>I Addl. Junior Civil Judge's<br>Court, Anakapalli.   | Process Server<br><br>Prl. Senior Civil Judge's<br>Court, Anakapalli in the<br>existing vacancy.   | I Addl. Junior Civil<br>Judge's Court,<br>Anakapalli, until<br>further orders.      |
| 9  | <b>Ibrahim Khaleelullah Shaik</b><br>Office Subordinate (Attender),<br>Prl. Junior Civil Judge's Court,<br>Narsipatnam.  | Process Server<br><br>Prl. Junior Civil Judge's<br>Court, Narsipatnam in the<br>existing vacancy.  | ---   |
| 10 | <b>Ch.A.V.Ramesh Rao</b><br>Office Subordinate (Attender),<br>II Addl. Junior Civil Judge's<br>Court, Visakhapatnam  | Process Server<br><br>VII Addl. District Court,<br>Visakhapatnam, in the<br>existing vacancy.  | II Addl. Junior Civil<br>Judge's Court,<br>Visakhapatnam, until<br>further orders.  |
| 11 | <b>V.Somasekhar</b><br>Office Subordinate (Attender),<br>VII Addl. Senior Civil Judge's<br>Court, Visakhapatnam  | Process Server<br>VII Addl. Senior Civil Judge's<br>Court, Visakhapatnam, in<br>the existing vacancy.                                    | ---   |
| 12 | <b>B.Savitri</b><br>Office Subordinate (Attender),<br>II Addl. District Court,<br>Visakhapatnam, working on<br>deputation in II Addl. Senior<br>Civil Judge's Court,<br>Visakhapatnam.   | Process Server<br><br>VII Addl. Senior Civil Judge's<br>Court, Visakhapatnam, in<br>the existing vacancy.                                | II Addl. Senior Civil<br>Judge's Court,<br>Visakhapatnam, until<br>further orders.. |
| 13 | <b>Y.Apparao</b><br>Office Subordinate (Attender),<br>Spl. Judge's Court for trial and<br>disposal of commercial<br>disputes, Visakhapatnam,<br>working on deputation in Prl.<br>Junior Civil Judge's Court,<br>Visakhapatnam. | Process Server<br><br>Spl. Judge's Court for trial<br>and disposal of commercial<br>disputes, Visakhapatnam,<br>in the existing vacancy. | Prl. Junior Civil Judge's<br>Court, Visakhapatnam<br>until further orders.          |
| 14 | <b>G.Lalitha</b><br>Office Subordinate (Attender),<br>III Addl. District Court,<br>Visakhapatnam, working on<br>deputation in District Court,<br>Visakhapatnam.  | Process Server<br><br>Prl. District Court,<br>Visakhapatnam, in the<br>existing vacancy.   | ---   |
| 15 | <b>K.Suryakala</b><br>Office Subordinate (Attender),<br>Addl. Junior Civil Judge's Court,<br>Yellamanchili   | Process Server<br><br>Senior Civil Judge's Court,<br>Chodavaram, in the<br>existing vacancy.   | Addl. Junior Civil<br>Judge's Court,<br>Yellamanchili, until<br>further orders.     |
| 16 | <b>D.Satya Ratna kumari</b><br>Office Subordinate (Attender),<br>Senior Civil Judge's Court,<br>Yellamanchili.   | Process Server<br><br>Senior Civil Judge's Court,<br>Chodavaram, in the<br>existing vacancy.   | Senior Civil Judge's<br>Court, Yellamanchili,<br>until further orders.              |

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| 17 | <b>U.K.Kishore</b><br>Office Subordinate (Attender),<br>Senior Civil Judge's Court,<br>Narsipatnam   | Process Server<br><br>Senior Civil Judge's Court,<br>Narsipatnam, in the<br>existing vacancy.                                    | ---  |
| 18 | <b>R.Vijayalakshmi</b><br>Office Subordinate (Attender),<br>III Addl. Junior Civil Judge's<br>Court, Anakapalli, working on<br>deputation in Prl. Junior Civil<br>Judge's Court, Anakapalli.                     | Process Server<br><br>III Addl. Junior Civil Judge's<br>Court, Anakapalli, in the<br>existing vacancy.                           | Prl. Junior Civil Judge's<br>Court, Anakapalli,<br>until further orders.             |
| 19 | <b>S.Venkata Satyaveni</b><br>Office Subordinate (Attender),<br>Prl. Senior Civil Judge's Court,<br>Anakapalli   | Process Server<br><br>Prl. Senior Civil Judge's<br>Court, Anakapalli, in the<br>existing vacancy.                                | ---  |
| 20 | <b>M.V.Kishore Kumar</b><br>Office Subordinate (Attender),<br>Senior Civil Judge's Court,<br>Narsipatnam   | Process Server<br><br>Senior Civil Judge's Court,<br>Narsipatnam, in the<br>existing vacancy                                     | ---  |
| 21 | <b>M.Hemalatha</b><br>Office Subordinate (Attender),<br>Junior Civil Judge's Court,<br>Gajuwaka, working on<br>deputation in Senior Civil<br>Judge's Court, Narsipatnam  | Process Server<br><br>Prl. Junior Civil Judge's<br>Court, Narsipatnam, in the<br>existing vacancy.                               | Senior Civil Judge's<br>Court, Narsipatnam,<br>until further orders.                 |
| 22 | <b>K.Trimurthulu</b><br>Office Subordinate (Attender),<br>Prl. Junior Civil Judge's Court,<br>Chodavaram   | Process Server<br><br>Senior Civil Judge's Court,<br>Chodavaram, in the<br>existing vacancy.                                     | Prl. Junior Civil Judge's<br>Court, Chodavaram,<br>until further orders.             |
| 23 | <b>E.Lova Raju</b><br>Office Subordinate (Attender),<br>Addl. Senior Civil Judge's Court,<br>Anakapalli  | Process Server<br><br>Addl. Senior Civil Judge's<br>Court, Anakapalli, in the<br>existing vacancy.                               | ---  |
| 24 | <b>I. Venkata Ramanamma</b><br>Office Subordinate (Attender),<br>Prl. Spl. Judge's Court for CBI<br>Cases, Visakhapatnam,<br>working on deputation in III<br>Addl. Junior Civil Judge's Court,<br>Visakhapatnam. | Process Server<br><br>IV Addl. Junior Civil Judge's<br>Court, Visakhapatnam, in<br>the existing vacancy.                         | III Addl. Junior Civil<br>Judge's Court,<br>Visakhapatnam, until<br>further orders.  |
| 25 | <b>B.Deva Kumari</b><br>Office Subordinate (Attender),<br>Prl. Spl. Judge's Court for CBI<br>Cases, Visakhapatnam.   | Process Server<br><br>Spl. Judge's Court for trial<br>of offences under POCSO<br>Act, Visakhapatnam, in the<br>existing vacancy. | Prl. Spl. Judge's Court<br>for CBI Cases,<br>Visakhapatnam, until<br>further orders. |
| 26 | <b>P.Lakshmi</b><br>Office Subordinate (Attender),<br>III Addl. Junior Civil Judge's<br>Court, Anakapalli, working on<br>deputation in X Addl. District<br>Court, Anakapalli                                     | Process Server<br><br>III Addl. Junior Civil Judge's<br>Court, Anakapalli, in the<br>existing vacancy.                           | X Addl. District Court,<br>Anakapalli, until<br>further orders.                      |
| 27 | <b>M.Appalanarasamma</b><br>Office Subordinate (Attender),<br>LRAT-cum-I Addl. District Court,<br>Visakhapatnam  | Process Server<br><br>IV Addl. Junior Civil Judge's<br>Court, Visakhapatnam, in<br>the existing vacancy.                         | I Addl. District Court,<br>Visakhapatnam, until<br>further orders.                   |

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| 28 | <b>G.Varalakshmi</b><br>Office Subordinate (Attender),<br>XIII Addl. District Court,<br>Gajuwaka, working on<br>deputation in V Addl. Junior<br>Civil Judge's Court,<br>Visakhapatnam.  | Process Server<br><br>V Addl. Junior Civil Judge's<br>Court, Visakhapatnam, in<br>the existing vacancy.   | --   |
| 29 | <b>G.Venkatalakshmi</b><br>Office Subordinate (Attender),<br>Spl. JFCM Court (P&E),<br>Visakhapatnam, working on<br>deputation in I Addl. Chief<br>Metropolitan Magistrate's<br>Court, Visakhapatnam.                                       | Process Server<br><br>Spl. JFCM Court (P&E),<br>Visakhapatnam, in the<br>existing vacancy.                | I Addl. Chief<br>Metropolitan<br>Magistrate's Court,<br>Visakhapatnam, until<br>further orders.  |
| 30 | <b>V. Sivarama Krishna</b><br>Office Subordinate (Attender),<br>Spl. Judge's Court for trial and<br>disposal of commercial<br>disputes, Visakhapatnam,<br>working on deputation in V<br>Addl. Junior Civil Judge's Court,<br>Visakhapatnam. | Process Server<br><br>V Addl. Junior Civil Judge's<br>Court, Visakhapatnam, in<br>the existing vacancy.   | ---  |
| 31 | <b>I.Kesavani</b><br>Office Subordinate (Attender),<br>Prl. Senior Civil Judge's Court,<br>Anakapalli, working on<br>deputation in I Addl. Junior Civil<br>Judge's Court, Anakapalli  | Process Server<br><br>III Addl. Junior Civil Judge's<br>Court, Anakapalli, in the<br>existing vacancy.    | I Addl. Junior Civil<br>Judge's Court,<br>Anakapalli, until<br>further orders.                   |
| 32 | <b>Y.Ramanamma</b><br>Office Subordinate (Attender),<br>Junior Civil Judge's Court,<br>Gajuwaka, working on<br>deputation in Addl. Senior Civil<br>Judge's Court, Gajuwaka  | Process Server<br><br>Addl. Senior Civil Judge's<br>Court, Gajuwaka, in the<br>existing vacancy.          | ---  |
| 33 | <b>Korra Jaya</b><br>Office Subordinate (Attender),<br>XII Addl. District Court,<br>Visakhapatnam   | Process Server<br><br>XII Addl. District Court,<br>Visakhapatnam, in the<br>existing vacancy.             | ---  |
| 34 | <b>P.Raja kumar</b><br>Office Subordinate (Attender),<br>II Addl. Chief Metropolitan<br>Magistrate's Court,<br>Visakhapatnam.   | Process Server<br><br>XII Addl. District Court,<br>Visakhapatnam, in the<br>existing vacancy.             | II Addl. Chief<br>Metropolitan<br>Magistrate's Court,<br>Visakhapatnam, until<br>further orders. |
| 35 | <b>Pandranki Venkata Lakshmi</b><br>Office Subordinate (Attender),<br>VII Addl. Senior Civil Judge's<br>Court, Visakhapatnam  | Process Server<br><br>VII Addl. Senior Civil Judge's<br>Court, Visakhapatnam, in<br>the existing vacancy. | ---  |
| 36 | <b>Ch.Vijayakumar</b><br>Office Subordinate (Attender),<br>Prl. Senior Civil Judge's Court,<br>Anakapalli.  | Process Server<br><br>Prl. Senior Civil Judge's<br>Court, Anakapalli, in the<br>existing vacancy.         | ---  |
| 37 | <b>Ch.Satish</b><br>Office Subordinate (Attender), IV<br>Addl. Junior Civil Judge's Court,<br>Visakhapatnam, working on<br>deputation in Spl. JFCM Court<br>(P&E), Visakhapatnam.   | Process Server<br><br>Spl. JFCM Court (P&E),<br>Visakhapatnam, in the existing<br>vacancy.                | ---  |
| 38 | <b>Ambati Rambabu</b><br>Office Subordinate (Attender), I<br>Addl. Spl. Judge's Court for CBI<br>Cases, Visakhapatnam, working on<br>deputation in central Nazarath,<br>District Court, Visakhapatnam                                       | Process Server<br><br>Prl. District Court,<br>Visakhapatnam, in the existing<br>vacancy                   | ---  |

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| 39 | <b>G.Anilkumar Reddy</b><br>Office Subordinate (Attender),<br>II Addl. Spl. Judge's Court for<br>CBI Cases, Visakhapatnam.   | Process Server<br><br>Spl. Judge's Court for trial<br>of offences under POCSO<br>Act, Visakhapatnam, in the<br>existing vacancy. | II Addl. Spl. Judge's<br>Court for CBI Cases,<br>Visakhapatnam, until<br>further orders.        |
| 40 | <b>M.Ramesh</b><br>Office Subordinate (Attender),<br>V Addl. District Court,<br>Visakhapatnam, working on<br>deputation in Spl. Judge's Court<br>for trial and disposal of<br>commercial disputes,<br>Visakhapatnam. | Process Server<br><br>Prl. District Court,<br>Visakhapatnam, in the<br>existing vacancy  | ---   |
| 41 | <b>A. Satish Kumar</b><br>Office Subordinate (Attender),<br>II Addl. Junior Civil Judge's<br>Court, Anakapalli, working on<br>deputation in Junior Civil<br>Judge's Court, Gajuwaka.                                 | Process Server<br><br>Addl. Senior Civil Judge's<br>Court, Anakapalli, in the<br>existing vacancy.                               | Junior Civil Judge's<br>Court, Gajuwaka, until<br>further orders.                               |
| 42 | <b>Y. Srinivasa Rao</b><br>Office Subordinate (Attender),<br>V Addl. District Court,<br>Visakhapatnam, working on<br>deputation in XI Addl. District<br>Court, Visakhapatnam.  | Process Server<br><br>XII Addl. District Court,<br>Visakhapatnam, in the<br>existing vacancy.                                    | XI Addl. District Court,<br>Visakhapatnam, until<br>further orders.                             |
| 43 | <b>M.Chiranjeevi</b><br>Office Subordinate (Attender),<br>VI Addl. District Court,<br>Visakhapatnam, working on<br>deputation in I Addl. Chief<br>Metropolitan Magistrate's<br>Court, Visakhapatnam                  | Process Server<br><br>VI Addl. Senior Civil Judge's<br>Court, Visakhapatnam, in<br>the existing vacancy.                         | I Addl. Chief<br>Metropolitan<br>Magistrate's Court,<br>Visakhapatnam, until<br>further orders. |
| 44 | <b>P.Anjaneyulu</b><br>Office Subordinate (Attender),<br>Senior Civil Judge's Court,<br>Yellamanchili.   | Process Server<br><br>Prl. Junior Civil Judge's<br>Court, Narsipatnam, in the<br>existing vacancy.                               | Senior Civil Judge's<br>Court, Yellamanchili,<br>until further orders.                          |
| 45 | <b>K.V.V.Satyanarayana</b><br>Office Subordinate (Attender),<br>Prl. Senior Civil Judge's Court,<br>Gajuwaka, working on<br>deputation in Addl. Senior Civil<br>Judge's Court, Gajuwaka.                             | Process Server<br><br>Addl. Senior Civil Judge's<br>Court, Gajuwaka, in the<br>existing vacancy.                                 | ---   |
| 46 | <b>Ch.Raju</b><br>Office Subordinate (Attender), I<br>Addl. Senior Civil Judge's Court,<br>Visakhapatnam, working on<br>deputation in VII Addl.<br>Metropolitan Magistrate's<br>Court, Visakhapatnam                 | Process Server<br><br>Spl. JFCM Court (P&E),<br>Visakhapatnam, in the<br>existing vacancy.                                       | VII Addl. Metropolitan<br>Magistrate's Court,<br>Visakhapatnam, until<br>further orders.        |
| 47 | <b>Ch.Gowri</b><br>Office Subordinate (Attender),<br>Prl. Senior Civil Judge's Court,<br>Gajuwaka  | Process Server<br><br>Prl. Senior Civil Judge's<br>Court, Anakapalli, in the<br>existing vacancy.                                | Prl. Senior Civil<br>Judge's Court,<br>Gajuwaka, until<br>further orders.                       |
| 48 | <b>N.Saroja</b><br>Office Subordinate (Attender), Prl.<br>Senior Civil Judge's Court,<br>Visakhapatnam, working on<br>deputation in Central Record<br>Room, District Court,<br>Visakhapatnam.                        | Process Server<br><br>Prl. District Court,<br>Visakhapatnam, in the existing<br>vacancy  | ---   |
| 49 | <b>Y.Chinna Naidu</b><br>Office Subordinate (Attender),<br>Addl. Junior Civil Judge's Court,<br>Narsipatnam  | Process Server<br><br>Addl. Junior Civil Judge's Court,<br>Narsipatnam, in the existing<br>vacancy.                              | ---   |

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| 50 | <b>J.Srinivasarao</b><br>Office Subordinate (Attender),<br>XII Addl. District Court,<br>Visakhapatnam  | Process Server<br>XII Addl. District Court,<br>Visakhapatnam, in the<br>existing vacancy.      | ---  |
| 51 | <b>M.Raj Naresh</b><br>Office Subordinate (Attender),<br>IV Addl. District Court,<br>Visakhapatnam, working on<br>deputation in Central Nazareth,<br>District Court, Visakhapatnam | Process Server<br>Prl. District Court,<br>Visakhapatnam, in the<br>existing vacancy            | ---  |
| 52 | <b>Ch. Sarveswara Rao</b><br>Office Subordinate (Attender),<br>Addl. Junior Civil Judge's Court,<br>Chodavaram   | Process Server<br>Senior Civil Judge's Court,<br>Chodavaram, in the<br>existing vacancy        | Addl. Junior Civil<br>Judge's Court,<br>Chodavaram,<br>until<br>further orders.  |
| 53 | <b>S. Nageswara Rao</b><br>Office Subordinate (Attender),<br>Junior Civil Judge's Court,<br>Madugula.  | Process Server<br>Junior Civil Judge's Court,<br>Madugula, in the existing<br>vacancy.         | ---  |
| 54 | <b>P.Lingannadora</b><br>Office Subordinate (Attender),<br>Addl. Junior Civil Judge's Court,<br>Narsipatnam.   | Process Server<br>Prl. Junior Civil Judge's<br>Court, Narsipatnam, in the<br>existing vacancy. | Addl. Junior Civil<br>Judge's Court,<br>Narsipatnam,<br>until<br>further orders. |

**N.B.** 1. The individuals promoted are directed to attend any work that may be entrusted as per the exigency of the Court in which they are directed to/deputed to work by submitting the undertaking to that effect at the time of joining to the Presiding Officers of both Original & deputation Courts.

2. All the above individuals are informed that their promotions are purely temporary and they are liable to be reverted at any time without prior notice and without assigning any reason and do not give them preferential claim for future promotions.

3. They should be relieved **immediately** and they should join in their new posts **forthwith**.

**DISTRICT JUDGE  
VISAKHAPATNAM**

To  
All the above individuals through proper channel.  
Copies to:  
All the Presiding Officers concerned.  
The Superintendent, District Court, Visakhapatnam.  
**Dis.No. 4698, Dt.02.09.2021**